

2013. Further, a new 4-lane bridge is envisaged to be constructed over River Narmada at this location. The work of construction of new bridge is scheduled to be awarded by January, 2014. The scheduled completion time is 30 months after the award of the work.

- (c) Yes Sir. The action had already been initiated as mentioned above.

Projects under CRF for Odisha

875. SHRI RABINARAYAN MOHAPATRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Ministry has received the project proposals for sanction of nine numbers of projects under Central Road Fund for Odisha vide Works Department letter dated 8th July, 2013; and

- (b) if so, the details of the achievements made as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) Yes Sir.

(b) Government of Odisha has subsequently revised the priority list to 7 nos. of project proposals under Central Road Fund (CRF) for the State during 2013-14, which are under consideration in Ministry. However, the sanction of projects under CRF is subject to availability of funds and *inter-se* priority of works.

Increased rates of toll tax

876. SHRI D.P. TRIPATHI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the rates of toll tax on National Highways have been increased more than double during the last three years and consequently the common public are facing difficulty in this period of inflation, if so, the details thereof; and

- (b) the basis for increasing rates of toll tax under Government rules?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) No sir, however user fee rates which were to be revised periodically, based on WPI, as per applicable fee rules prior to 05.12.2008, could not to be revised due to agitation by transporters. The